

ITEM NO.811

COURT NO.1

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8672/2013

M/S. LARSEN AND TOUBRO LIMITED & ANR.

Appellant(s)

VERSUS

THE STATE OF KARNATAKA & ANR.

Respondent(s)

(Only I.A. No.155025 of 2019 in C.A. No. 8687/2013 mentioned today)

WITH I.A. No.155025 of 2019 in C.A. No. 8687/2013 (III)

Date : 19-11-2019 This application was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SURYA KANT

For Appellant(s)/ Mr. E. C. Agrawala, AOR (mentioned by)
Applicant(s)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.155025 of 2019 in C.A. No. 8687/2013

List the instant application after four weeks before the
appropriate Bench.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR